

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-35/1999/8590/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Pranjal Bora,
Member, MACT,
Silchar, Cachar, Assam.

Dated Guwahati the 19th October, 2023.

Sub: **Earned leave.**

Ref:- Letter No. SMACT/14/1/5/584 dtd. 17.10.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for three days from 25.10.2023 to 27.10.2023, alongwith station leave permission, from the evening of 20.10.2023, till the morning of 30.10.2023** (prefixing 21.10.2023 to 24.10.2023; suffixing 28.10.2023 to 29.10.2023), has been granted. Further, you have been asked to hand over charge to the District and Sessions Judge, Silchar, Cachar, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-
REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/8591-8593/A, dated 19.10.2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
(A copy of the leave application in prescribed format is enclosed herewith)
2. The District and Sessions Judge, Silchar, Cachar.
- ✓ 3. The Project Manager, Gauhati High Court.

R
19/10/23
REGISTRAR (VIGILANCE)